

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

A.No. 252 of 2014 & IA No. 426 of 2014

Dated : 21st March, 2016

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

**Maharashtra State Electricity Distribution Co. Ltd. ...Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant : Mr. G. Sai Kumar, Ms. Sowmya
Saikumar and Ms.pooja Nuwal

Counsel for the Respondent(s) : Mr. Anand K. Ganesan,
Mr. Sandeep Rajpurohit and
Ms. Neha Garg for R.2

ORDER

Written submission by Mr. Sai Kumar, on behalf of the appellant, has been filed today and copies served upon the respondent's counsel and the respondent(s) seeks one week's time to go through the written submission of the appellant and then argue for the respondent(s).

Post this appeal for argument of the respondent's as well as for rejoinder submissions, if any, of the appellant on **06th April, 2016.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

sh/kt